

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

IA 348 of 2018 in IA 163 of 2018 In TP 60 of 2019 [CP(IB) 32 of 2017] With
IA 163 of 2018
IA 164 of 2018
IA 165 of 2018

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2020**

Name of the Company:

SREI Infrastructure Finance Ltd
V/s
K S Oils Ltd

Section:

7 / 60(5) / 66 / 19(2) 19(3) IBC

ORDER

Learned Counsel Ms. Megha Jani appeared for the Applicant.
Learned Counsel Mr. Sanjay Bhatt appeared for the Respondent.
Learned Counsel Mr. Vanrajsinh M Damore appeared. Learned Counsel Mr.
Vishal Raval appeared. Learned Counsel Mr. Vivek Sibal appeared.
Learned Counsel Ms. Natasha Dhruvan Shah appeared.

IA 163 of 2018

Learned Counsel for the RP appeared.

Learned Counsel for the Respondent appeared.

IA 163 of 2018 is filed under Section 66 of IBC, 2016.

Learned Counsel Ms. Megha Jani submitted that IA No. 348 of 2018 is filed for
challenging the IA No. 163 of 2020.

Learned Counsel for other respondents also pointed out that IA No. 349 of 2018
is filed for challenging the same application i.e. IA No. 163 of 2020.

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IA 164 of 2018

Learned Counsel for the RP appeared.

IA 164 of 2018 is filed under Section 19(2) of IBC, 2016 r.w. Section 74 of NCLT Rules, 2016.

Respondents did not file reply in this application till date, hence, this application to proceed ex-parte without reply from the Respondents.

IA 165 of 2018

IA 165 of 2018 is filed under Section 33 of IBC, 2016 for passing order of liquidation.

Affidavit in reply is filed.

All IAs to appear for hearing on 10.12.2020


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 22nd day of September, 2020